

Kotak Mahindra General Insurance Company Ltd. (Formerly Kotak Mahindra General Insurance Ltd.)
Registered Office: 27 BKC, C 27, G Block, Bandra Kurla Complex, Bandra East, Mumbai - 400051. Maharashtra, India.

KOTAK ERECTION ALL RISKS INSURANCE ENDORSEMENTS/ADDITIONAL COVERS

CLEARANCE AND REMOVAL OF DEBRIS (EAR-26)

Attached to and forming part of the Policy No. _____

It is agreed and understood that otherwise subject to the terms, exclusions, provisions and conditions contained in the Policy or endorsed thereon and Insured having paid an additional premium (which is included in the Total premium set forth in the schedule), this Policy extends to cover costs and expenses necessarily incurred by the insured with the consent of the Company in demolishing or removing debris of portions of the property Insured by Section I destroyed or damaged by any peril hereby Insured against up to an amount not exceeding _____% of the claim amount ₹ _____ lacs per any one occurrence and ₹ _____ in the aggregate.

UIN No. IRDAN152A0135V01201718